133

Statement

Year	Amount \$ million	Raised equiva- lent Rs. crores	Inflows \$ million	Equivalent Rs. crores
1993-94	2500.00 +	7668.00	2360.00 +	7427.00
	\$fr. 20 mln.		\$fr. 19.57 mln.	
1994-95	2150.00	6745.00	1950.00	6117.00
1995-96	400.00	1400.00	150.00	525.00

Target of Foreign Tourists for 1996-97

318. SHRI K. RAHMAN KHAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) what is the target of foreign tourists fixed for 1996-97; and
- (b) the steps Government propose to take to meet the target?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) a target of 2.37 million foreign tourist arrivals has been fixed for the year, 1996-97.

- (b) The steps proposed to be taken to meet the targets include.
 - (i) Infrastructure development
 - (ii) Product development and diversification.
 - (iii) Human resource development.
 - (iv) Research and computerisation.
 - (v) Promotion and Marketing.
 - (vi) Environmental protection and cultural preservation.

जनजातीय क्षेत्रों में पर्यटन को प्रोत्साहित करना 319. श्री दिलीप सिंह जूदेव: क्या नागर विमानन और पर्यटन मंत्री यह बताने की कपा करेंगे किः

- (क) क्या सरकार ने भारत के अनुसूचित जनजाति बहुल प्राकृतिक सौन्दर्य वाले क्षेत्रों में पर्यटन को बढ़ावा देने और उनकी जीवन शैली, परम्पराओं आदि का अध्ययन करने और उनकी जानकारी प्राप्त करने के लिये कोई नई नीति तैयार की है;
 - (ख) यदि हां, तो उसका ब्यौरा क्या है;

- (ग) क्या इस योजना के अंतर्गत पर्यटकों की सुविधा के लिये निजी क्षेत्र में पर्यटक निवासों के निर्माण को प्रोत्साहित करने हेतु वित्तीय संसाधन जुटाए जाने का कोई प्रावधान किया है; और
- (घ) यदि हां, तो इन प्रावधानों का ब्यौरा क्या है?
 संसदीय कार्य मंत्री तथा पर्यटन मंत्री (श्री
 श्रीकान्त जैना): (क) से (घ) पर्यटन का विकास
 और संवर्धन करना एक सतत् प्रक्रिया है और यह
 मुख्यतया ग्रन्य/संघ राज्य क्षेत्रों की जिम्मेदारी है । केन्द्रीय
 पर्यटन विभाग ग्रन्य सरकारों को जनजातीय क्षेत्रों को
 शामिल करते हुए देश के विभिन्न स्थानों पर अवस्थित
 पर्यटन परियोजनाओं के लिए वित्तीय सहायता प्रदान
 करता है।

Merger of Indian Airlines with Air India

- 320. SHRIMATI JAYANTI PAT-NAIK: Will the Minister of CIVIL AVI-ATION & TOURISM be pleased to state:
- (a) whether the proposal for the merger of Indian Airlines (IA) with Air India (AI) was under the consideration of Government;
- (b) if so, the step taken to implement the above proposal; and
- (c) what other steps are proposed to be taken to improve the functioning of Indian Air Lines and Air India and also to avoid overlapping in both these Airlines?

THE MINISTER OF CIVIL AVIA-TION (SHRI C.M. IBRAHIM): (a) and (b) At present there is no proposal for the merger of Air India and Indian Airli-